

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 372 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer & Ors.Respondents
RP of SPS Steel Rolling Mills Ltd.

Present:

For Appellant: Mr. Gaurav Gupta and Mr. Jaspal Singh, Advocates

For Respondents: Mr. Anup Kumar, Advocate for R-2

Ms. Misha and Mr. Nikhil Mathur, Advocates for RP

With

Company Appeal (AT) (Ins) No. 390 & 474 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. Iyer & Ors.Respondents
RP of SPS Steel Rolling Mills Ltd.

Present:

For Appellant: Mr. Gaurav Gupta and Mr. Jaspal Singh, Advocates

For Respondents: Mr. Anup Kumar, Advocate for R-2

Ms. Misha and Mr. Nikhil Mathur, Advocates for RP

With

Company Appeal (AT) (Ins) No. 447 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.Appellant

Vs.

Vijay Kumar V. IyerRespondents
RP of SPS Steel Rolling Mills Ltd. & Anr.

Present:

For Appellant: Mr. Gaurav Gupta and Mr. Jaspal Singh, Advocates
For Respondents: Mr. Anup Kumar, Advocate for R-2
Ms. Misha and Mr. Nikhil Mathur, Advocates for RP

ORDER

29.08.2019: Due to paucity of time these matters could not be taken up.
Post these appeals 'for admission (after notice)' on **19th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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